

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No. 103 of 2016 (SZ)**

**Appellant(s)**

M/s. Samaj Parivarthana Samudaya  
Rep. by its Board member  
Deepak C.N.

**Respondent(s)**

**Vs.** State Level Environment Impact  
Assessment Authority – Karnataka,  
Rep. by its Member Secretary,  
Bangalore and another

**Legal Practitioners for Appellant(s)**

M/s.Maitreyi Krishnan,  
S. Aishwarya Rao and Gresshma Rai

**Legal Practitioners for Respondents**

Mr. Devaraj Ashok for R1  
Mr. Arun Karthick Mohan for R-2

Note of the Registry	Orders of the Tribunal
Order No. 5	<p>Date: 18<sup>th</sup> August, 2017</p> <p>Learned counsel appearing for the appellant and the respondents are present</p> <p>The appeal is listed for final arguments.</p> <p>As the learned Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 05.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>